

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 18th October, 2021

NO. LJ (B) 4/2018/144 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Assistant Sector Officer in connection with the forthcoming Bye-Election to the Member of Legislative Assembly, for 13-Mawryngkneng (ST) & 24-Mawphlang (ST) Assembly Constituency.

SL. NO.	Names of Officers and Designation	Area of Jurisdiction of the powers of Executive/Sector/Zonal Magistrates	To be placed with District/Sub-Division
ASSISTANT SECTOR OFFICER			
1.	Shri Justine Jinus Syngkli, Audit Officer, Dir of Local Fund Audit.	East Khasi Hills District	Deputy Commissioner, East Khasi Hills

Sd/-

(M.M. Sangma),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department

MEMO.NO. LJ (B) 4/2018/144 - A,
Copy to:-

Dated Shillong, the 18th October, 2021

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Additional Deputy Commissioner (Election), East Khasi Hills District, Shillong with reference to letter No. SHEL.V/57/2021/8, dt. 14.10.2021
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department

as/